

F.No. 9/1/2014/Vig./370
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
(Vigilance Section)

Udyog Bhavan, New Delhi
Dated : 3.10.2015

CIRCULAR

Subject: Declaration of Assets and Liabilities by Public Servants under Section 44 of Lokpal and Lokayuktas Act, 2013-extension of last date of filing of revised returns for the year 2014 and the returns for the year 2015 by public servants – Regarding.

Please refer to DGFT's Circular dated 08.10.2015 on the above mentioned subject.

2. It may be noted that DOP&T vide its O.M. No. 407/12/2014-AVD-IV(B) dated 11.10.2015 has informed that the last date for filing of revised returns for the year 2014 (as on 01.08.2014) and the returns for the year 2015 (as on 31.03.2015) by public servants under the rules indicated in earlier Office Memorandum is **further extended from 15th October, 2015 to 15th April, 2016.**

Ashish Mohan
(Ashish Mohan)

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To

1. PPS to DG
2. PS to all Addl. DGs
3. All Group 'A', Group 'B' & Group 'C' Officers/officials at Headquarters of DGFT with the request to ensure necessary compliance.
4. All Heads of Zonal/ Regional Officers of DGFT. The contents of this circular may be conveyed to all Group 'A', Group 'B' and Group 'C' officers/officials working under their control.
5. HRD-II and HRD-III Sections are requested to bring the contents of this circular to the knowledge of all the Group 'B' and Group 'C' officials in Headquarters of DGFT especially those who are on the strength of DGFT Headquarter but are not specifically attached to any of the sections of the Headquarters.
6. Section Incharge/ FTDOs in DGFT are requested to bring the revised schedule to the knowledge of all the officials working under their control (Group 'B' and 'C' officials of their respective Section(s)).
7. EDI Section, DGFT HQ is requested to upload the circular on the website of this Organization.